

**IN THE HIGH COURT OF DELHI AT NEW DELHI**

No. /Vig./Lit./Misc./2019

Dated:

**CIRCULAR**

It is hereby circulated for information of all concerned that the following Advocates-on-Record are the Nominated Counsel for appearing before Hon'ble Supreme Court of India on behalf of High Court of Delhi in respect of cases in which High Court of Delhi is impleaded as a party under Rule 1-A, 1-B of Chapter 4-F(b), Volume V of High Court Rules and Orders, for acceptance of service:-

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**BY ORDER**

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**JOINT REGISTRAR (VIGILANCE)**

Endst. No. 212 / Vig./Lit./Misc./2019

Dated: 09/05/19

**Copy forwarded for information and necessary action to:-**

1.  Registrar (IT) with the request to upload the same on the official website of High Court of Delhi.
2. The Registrar (Listing) with the request to publish the same in the Daily Cause List.
3. Notice Board

*MK apur*  
**ASSISTANT REGISTRAR (VIGILANCE)**

*09/5/19*  
*J D [Signature]*  
*SRSA-I*

*SARSA*  
*09/05/2019*